

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(Cr.) No. 128 of 2019**

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**CORAM: HON'BLE MR. JUSTICE ANANDA SEN**

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**(Through Video Conferencing)**

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**Order No. 05: Dated: 7<sup>th</sup> July, 2020**

**Per Ananda Sen, J.:**

Let this case go out of my list for being placed before the appropriate Bench after taking permission of Hon'ble the Chief Justice.

**(ANANDA SEN, J.)**

MM